## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4806 ANSWERED ON:26.04.2010 ASSISTANCE UNDER NCF/NRDWP Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government has received proposals from several State Governments including Karnataka seeking Central assistance under National Calamity Contigent Fund (NCF) or National Rural Drinking Water Programme (NRDWP) to restore damaged rural infrastructure in the rural areas where heavy rain and flood have caused havoc;
- (b) if so, the details thereof, State-wise;
- (c) the amount provided to each State against their demands;
- (d) whether the amount so provided has been found insufficient to take up the flood relief measures;
- (e) if so, whether the Union Government has received requests from State Governments to released the remaining amount of their demands; and
- (f) if so, the time by which the remaining amount is likely to be released to each State?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(MS. AGATHA SANGMA)

(a)to(f) Funds under National Rural Drinking Water Programme (NRDWP) to restore damaged infrastructure after flood is released to a State on the recommendation of the Inter Ministerial Group (IMG) based on report made by a Central team, constituted by the Ministry of Home Affairs. No requests from States are entertained directly. In 2009-10, on the recommendation of IMG, funds for damage due to floods under NRDWP were released to West Bengal (Rs. 10 crore), Andhra Pradesh (Rs. 69.79 crore), Karnataka (Rs. 22.91 crore), Himachal Pradesh (Rs. 6 crore), Goa (Rs. 0.5 crore) and Uttar Pradesh (Rs. 0.24 crore).

Information regarding National Calamity Contingency Fund (NCCF) is being collected and will be laid on the Table of the House.